



Punjab Pollution Control Board

R.O/LDH-III/ 1355

(Through E-mail)

Date. 13/04/21

To

The Consultant (Judicial),
Hon'ble National Green Tribunal,
New Delhi.

Subject: Compliance Report in O.A. no 465 of 2019 titled as "Kulwinder Singh Sandhu & Others Vs. Ram Murti & Others".

Ref: Orders dated 13.05.2020 of Hon'ble National Green Tribunal & e-mail dated 09.03.2021 from the Consultant (Judicial).

It is respectfully submitted that the Hon'ble National Green Tribunal vide order dated 13.05.2020 passed in the subject cited matter has directed that the report submitted by the Monitoring Committee to the Hon'ble NGT on dated 14.02.2020 be acted upon. The relevant part of recommendation of the Monitoring Committee is reproduced as under:

"Directions may be issued to the Commissioner, Municipal Corporation, Ludhiana to complete and commission the modern and scientific carcass disposal plant at Noorpur Bet, Ludhiana by 31.08.2020 failing which environmental Compensation amounting to Rs. 1 Lakh per month may be imposed upon the Municipal Corporation, Ludhiana till the commissioning of the Plant."

The Hon'ble National Green Tribunal has further directed that the Punjab Pollution Control Board and the Municipal Corporation, Ludhiana may take further steps in a time bound manner and furnish compliance report by e-mail. The Monitoring Committee may oversee compliance and is at liberty to file its further report, if found necessary.

The Monitoring Committee constituted by the Hon'ble National Green Tribunal had visited the site of Modern Carcass Plant on 27.11.2020 and observed that about 45 % construction work has been completed and rest of the work shall be completed by 28.02.2021. After visiting the site of the processing plant, the Monitoring Committee vide its report CMC/SB/2020/1250 dated 29.11.2020 has made the following recommendations:

- i) The construction work of Modern Carcass Plant should be completed by 31.12.2020. The machinery should be installed by 31.01.2021 and the plant should be commissioned by 28.02.2021, failing which Environmental Compensation double the amount as already imposed by the Monitoring Committee shall be imposed.